

Title: Reported circulation of fake currency note in Maharashtra, Karnataka and Kerala.

SHRI LONAPPAN NAMBADAN (MUKUNDAPURAM): There is large scale circulation of 500 and 1000 rupee notes in the states of Maharashtra, Karnataka and Kerala. Fake note circulation is more wide spread in Maharashtra but Karnataka and Kerala too have become centres of its circulation. These fake notes are used in real estate dealings, vehicle transactions and by private money lenders.

Sir, these fake notes are made with such sophistication that it is almost impossible to distinguish a fake note from its original. So sir, the central government should investigate into this matter and find how these fake currencies reach India from foreign countries.

Crores of rupee worth fake note transactions are taking place in Kerala. Eminent newspapers have reported that the fake currencies seized in Kerala recently were printed in Pakistan.

The land price in parts of Kerala have increased tenfold. The poor cannot even buy two cents of land to build a small hut for themselves. Organizations with underworld connections and terrorist links are purchasing thousands of acres lands and buildings through benami deals. There should be changes in registration rules. The identity of both the buyers and sellers should be verified.

The police forces in Kerala and Maharashtra have more information regarding the circulation of fake notes inside their respective states. Kerala police is now investigating all cases involving fake notes. But sir, forces outside the country are hell bent on upsetting our economy by creating artificial inflation by circulation of fake notes.

The government should order a CBI investigation, considering the seriousness of this problem and trace the net work of foreign agencies within the country involved in the circulation of fake notes. Thanking you